

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 204- IA 147 of 2019  
In  
CP(IB) 33 of 2017

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Renish Petrochem FZF  
V/s  
Ardor Global Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Liquidator	: Mr. Mayur Jugtawat, Adv. a/w. Mr. Nipun Singhvi, Adv.
For the Respondent	: Mr. Abhishek Mehta, Adv.
	: Mr. Jaimin Dave, Adv. for R-14 & 16
	: Ms. Kriti Kothari, Adv. for Mr. Arjun Sheth, Adv. for R-1 & 2
	: Mr. Mandeep Singh, Adv. for R-18

**ORDER**

Due to paucity of time, as the Hon'ble Members held other Benches, matter stands adjourned to 17.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**